NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH NEW DELHI

C.P NO. 106(ND)2016 CA NO.

CORAM:

PRESENT: SH. R.VARADHARAJAN Hon'ble Member (J)

> SH. S. K. MOHAPATRA Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF SPECIAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.07.2016

NAME OF THE COMPANY:

Subhash Manocha & Ors.

Vs.

M/s. Galaxy Sports Shoes Company Pvt. Ltd. & ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act 2013.

S.NO.	NAME	DESIG	NATION	REPRESENTATION	SIGNATURE
1. 5	eyanta	Hordal	lordal Adv. For Petition	For Petitioner	
2. Ms. Manmot Arova, Adu 7 3. Ms. Mansisharma, Adu				For Respondent	Mary.
			my Adu		,

ORDER

At the request of the parties, the matter is adjourned to 27.07.2016 at 2.00 PM.

[R. VARDHARAJAN] MEMBER(J)

(R. VARAHHARAS)

S.K. MOHAPATRAJ MEMBERITI

Date:20.07.2017 [ravi]